

IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW
DELHI

Execution Application No. 34/2023

In

Original Application No. 526/2019

IN THE MATTER OF:-

Mahesh Chandra Saxena

..... Applicant

VERSUS

Central Pollution Control board & Anr.

..... Respondents

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Through



Puja Kalra
(Advocate)

Standing Counsel/MCD
Lawyers Ch. No. 430/431
Delhi High Court, New Delhi.
Mob. 9312839323

New Delhi
Dated:- 22/04/2024

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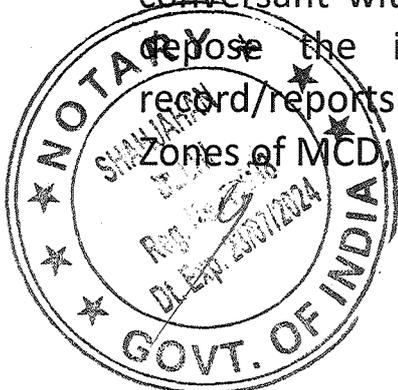
.....Respondents

**STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF
RESPONDENT MUNICIPAL CORPORATION OF DELHI (MCD) QUA
THE RAIN WATER HARVESTING.**

AFFIDAVIT OF D.S. MALIK S/O SH. S.S.MALIK AGED ABOUT 59 YEARS, Surveyor of works (SW)/KBZ, OF MUNICIPAL CORPORATION OF DELHI, NEW DELHI:-

I the above named deponent do hereby solemnly affirm and declare here as under:-

1. That I am presently posted as Surveyor of works(SW)/KBZ in the office of Chief Engineer, Karol Bagh Zone/Nodal Officer, Rain Water harvesting, MCD, Civic Center, New Delhi and am conversant with the facts of the case as such am competent to depose the instant affidavit on the basis of the official record/reports prepared/maintained and made available by the All Zones of MCD, on behalf of respondent MCD.



2. That the instant status report/ affidavit is being filed in compliance of the directions passed by this Hon'ble Court regarding the steps being taken by the respondent MCD qua water harvesting in Delhi.
3. As per para no. 5 of the execution application, the committee constituted carried out inspection on various dates and collected ground water sample of the places mentioned. As point (V) in which is mentioned as MCD/JE(SDMC)/Store/Chattarpur Main Road, Near Temple. In context to this it is submitted that, the said land in question stands transfer to DMRC and Metro Station is under construction, therefore MCD has no role to play in the present site as mentioned.
4. That the abstract of functional rain water harvesting system/pit in various municipal building/park/roads, prepared on the basis of report received from various zones of MCD, is annexed herewith as Annexure-A for kind perusal of this Hon'ble court. As per report received from various zones of MCD, none of the Rain Water Harvesting System/Pit is near to storm water drains and no Piezometer installed near RWHS.

[Signature]
Deponent

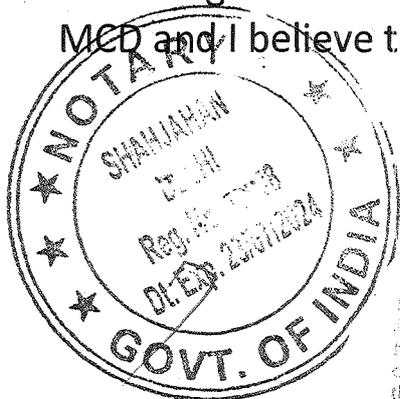
Surveyor of works(SW)/KBZ

VERIFICATION:

22 APR 2024

Verified at Delhi on this _____ day of April-2024, that the contents of the above affidavit are true and correct to my knowledge derived from the official records maintained by the MCD and I believe the same to be true and correct.

By: Kalyan
I hereby certify that the report submitted by the deponent is true and correct to my knowledge.



22 APR 2024

[Signature]
Deponent

Surveyor of works(SW)/KBZ

CERTIFIED THAT THE DEPONENT
S/o _____ R/o _____
has solemnly affirmed before me at Delhi
that the contents of the affidavit which
have been submitted to me are
true and correct to his knowledge.

[Signature]
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[Signature]

MUNICIPAL CORPORATION OF DELHI

Annexure- A

Subject :- Abstract of status of RWH System/pit exists in various Municipal Buildings/roads/Parks.

S.No.	ZONE	Functional	Is RWH System near storm water drain (Yes/No)	Whether Piezometer Installed near RWH System (Yes/No)
1	Central	110	NO	NO
2	South	176	NO	NO
3	West	125	NO	NO
4	Najafgarh	134	NO	NO
5	Shah. south	146	NO	NO
6	Shah. North	123	NO	NO
7	Rohini	87	NO	NO
8	Karol Bagh	56	NO	NO
9	Keshav Puram	97	NO	NO
10	Civil Line	70	NO	NO
11	City & SP	48	NO	NO
12	Narela	140	NO	NO
13	Horticulture	359	NO	NO
	Total	1671		

The above report is compiled on the basis of reports received from respective Zones.